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**STANDING COMMITTEE
ON DEFENCE
(1994-95)**

TENTH LOK SABHA

**MINISTRY OF DEFENCE
DEMANDS FOR GRANTS (1994-95)**

SECOND REPORT



LC LOK SABHA SECRETARIAT

398 36574 NEW DELHI

NU 2/4

April, 1994/Chaitra, 1916 (Saka)

SECOND REPORT
STANDING COMMITTEE ON DEFENCE
(1994-95)

(TENTH LOK SABHA)

MINISTRY OF DEFENCE
DEMANDS FOR GRANTS (1994-95)

Presented to Lok Sabha on **22 APR 1994**
Laid in Rajya Sabha on



LOK SABHA SECRETARIAT
NEW DELHI

April, 1994/Chaitra, 1916 (Saka)

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COMPOSITION OF THE STANDING COMMITTEE ON DEFENCE

(1994-95)

CHAIRMAN

Shri Buta Singh

MEMBERS

Lok Sabha

2. Shri Ayub Khan
3. Shri Nurul Islam
4. Shri Bhupinder Singh Hooda
5. Shri Nandi Yellaiah
6. Shri Rajaram Shankarrao Mane
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26. Shri Amal Datta
27. Shri Hannan Mollah
28. Shri Indrajit Gupta
29. Shri C. Sreenivaasan
30. Maj. Gen.R.G. Williams

(iv)

Rajya Sabha

31. **Shri B.B. Dutta**
32. **Shri Misa R. Ganesan**
33. **Shri Hiphei**
34. **Shri Suresh Kalmadi**
35. **Shri R.K. Karanjia**
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37. **Shri K.R. Malkani**
38. **Shri A. Nallasivan**
39. **Shri S. Jaipal Reddy**
40. **Shri Satchidananda**
41. **Shri Sushil Kumar Sambajirao Shinde**
42. **Shri Digvijay Singh**
43. **Shri Gopalsinh G. Solanki**

SECRETARIAT

- 1 **Shri G L. Batra—Additional Secretary**
- 2 **Shri V N. Gaur—Director**
- 3 **Shri T R. Sharma—Under Secretary**

INTRODUCTION

1. The Chairman of Standing Committee on Defence (1994-95) having been authorised to submit the Report on their behalf, present this Report on the Demands for Grants (1994-95) of the Ministry of Defence.

2. Demands for Grants pertaining to the Ministry of Defence for the current year, i.e. 1994-95, which were laid on the Table of the House on 16 March, 1994 were examined by the Standing Committee on Defence (1993-94).

3. The Committee (1993-94) scrutinised the relevant documents and had discussions with the representatives of the Ministry of Defence at their sittings held on 31st March, 4th and 5th April, 1994.

4. The Committee while examining the Demands for Grants of the Ministry of Defence mainly confined themselves to the following documents:

- (1) Demands for Grants of Ministry of Defence of 1994-95.
- (2) Defence Services Estimates of 1994-95.
- (3) Annual Report of the Ministry for the year 1993-94.

5. The scrutiny of the Demands for Grants has been conducted on the basis of the following information:

- (1) Policy/programmes/activities brought out by the Ministry of Defence in the Annual Report.
- (2) Past commitments carried over in the current year i.e. 1994-95.
- (3) Anticipated liabilities for the current year.
- (4) Increase over previous year's estimates and the actuals of 1992-93.

6. The Committee have, within the constraint of time, studied all the material made available to them and have come to certain conclusions which are contained in this Report in the form of recommendations. The Committee adopted the Report at their sitting held on 12th April, 1994.

7. The Committee wish to express their thanks to the officers of the Ministry of Defence for furnishing written information on queries raised by them and sharing with the Committee their views concerning the matters which came up for discussion during evidence.

8. The Committee have generally endorsed the allocation sought for in the Budget Estimates 1994-95.

NEW DELHI;
April 12, 1994
Chaitra 22, 1916 (Saka)

BUTA SINGH,
Chairman,
Standing Committee on Defence.

REPORT

It is a matter of concern that in our region, the overall security environment has been showing a deterioration which has been against the tide of détente. It is unfortunate that much of this deterioration in the security environment has resulted because of aggressive re-armament, overt declaration of intent and the acquisition of nuclear capability in our neighbourhood.

2. The Budget estimates of Defence Services for the year 1994-95 are expected to reflect Government's reaction to this deteriorating security scenario. A growth of 7% on the revised estimates for 1993-94 and 20% on the budget estimates for 1993-94 is a welcome improvement. Yet, in view of substantial debt repayment liability of Rs.3053 crores in 1994-95 and the price escalation which is certain to take place, it is difficult to be confident that the Ministry of Defence would be able to meet the inadequacies which it faces today.

3. The Budget Estimates of the Defence Services for the year 1994-95, as compared with the Budget and Revised Estimates for 1993-94 and the actual expenditure during the year 1992-93, are summarised below:-

BUDGET ESTIMATES 1994-95

(in crores of Rupees)

| | Actual 1992-93 | Budget Estimates 1993-94 | Revised Estimates 1993-94 | Budget Estimates 1994-95 |
|----------------------------|-------------------|--------------------------------|---------------------------------|--------------------------------|
| REVENUE EXPENDITURE | | | | |
| Gross Expenditure: | | | | |
| Voted | 13559.00 | 14499.91 | 16095.50 | 17138.76 |
| Charged | 3.32 | 11.09 | 11.97 | 11.04 |
| ₹ Total | 13562.32 | 14511.00 | 16107.47 | 17149.80 |
| Receipt & Recoveries | 1453.83 | 830.53 | 1163.94 | 980.93 |
| Net Revenue Expenditure | 12108.49 | 13680.47 | 14943.53 | 16168.87 |

| | Actual 1992-93 | Budget Estimates 1993-94 | Revised Estimates 1993-94 | Budget Estimates 1994-95 |
|--|-------------------|--------------------------------|---------------------------------|--------------------------------|
| CAPITAL EXPENDITURE | | | | |
| Gross Expenditure: | | | | |
| Voted | 5470 75 | 5493 70 | 6555 08 | 6824 10 |
| Charged | 2 77 | 5 83 | 8 39 | 7 03 |
| Total | 5473 52 | 5499 53 | 6563 47 | 6831 13 |
| Recoveries on Capital Account | 0 22 | | 7 00 | |
| Net Capital Expenditure | 5473 30 | 5499 53 | 6556 47 | 6831 13 |
| Net Revenue & Capital Expenditure | 17581 79 | 19180 00 | 21500 00 | 23000 00 |

4. The budgetary requirements for the Defence Services are included in the following five Demands for Grants presented to Parliament:

- Demand No 18, Defence Services - Army
- Demand No. 19, Defence Services - Navy
- Demand No 20, Defence Services - Air Force
- Demand No 21, Defence Ordnance Factories
- Demand No 22, Capital Outlay on Defence Services.

5. The requirements for the Civil expenditure of the Ministry of Defence Secretariat, Defence Accounts Department, Canteen Stores Department etc., including share capital contributions made, and loans advanced, to Defence Public Sector Undertakings and Defence Pensions, are provided for in two separate Civil Demands for Grants of the Ministry of Defence, totalling to Rs.2963.87 crores. These are not included in the overall Defence Allocation of Rs 23000 crores in 1994-95. The requirements of the Coast Guard Organisation and the Border Roads Organisation are provided for by the Department of Revenue and the Ministry of Surface Transport, respectively.

6. The 'running' or 'operating' expenditure of the three services and other Departments viz., Defence Research and Development

Organisation, Directorate General Ordnance Factories; Directorate General Quality Assurance, National Cadet Corps, Directorate of Technical Development and Production(Air) & Directorate of Standardisation, are provided under the first four Demands, which cater to the Revenue Expenditure, while the fifth, viz., Capital Outlay on Defence Services, caters to the expenditure incurred on building or acquiring durable assets. The first Demand (Defence Services-Army) caters to the Revenue expenditure of Army, NCC, R&D and DGQA.

7. The Revenue expenditure includes expenditure on Pay & Allowances, Transportation, Revenue Stores (like rations, petrol, oil and lubricants, spares etc.), supply by Ordnance Factories, Revenue Works (which include maintenance of buildings, waters and electricity charges, rents and taxes etc.) and other miscellaneous expenditure. The Capital expenditure includes expenditure on land, construction works, plant and machinery, equipment, naval vessels etc.. From 1987-88, the expenditure on procurement of aircraft and aeroengines is shown as Capital expenditure. From the same year, expenditure on procurement of heavy and medium vehicles as well as other equipments, which have a unit value of Rs.2 lakhs and above and a life span of 7 years or more is shown as capital expenditure.

8. Approval of Parliament is taken for the 'gross' expenditure provision under different Demands for Grants. Receipts and Recoveries, which include items like sale proceeds of surplus or obsolete stores, receipts on account of services rendered to State Governments and other Ministries etc., and other miscellaneous items are deducted from the gross expenditure to arrive at the net expenditure on Defence services. What is expected in common parlance as the Defence Budget is the net expenditure thus arrived at for the five Demands, viz., Demand Nos. 18 to 22.

ALLOCATIONS FOR 1993-94

9. As indicated in the General Budget, the provision for Defence Services under Demand Nos. 18 to 22 for 1993-94 in the Budget Estimates (BE) was Rs.19180 crores and that in the Revised Estimates (RE) is Rs.21500 crores, reflecting an increase of Rs.2320 crores and a percentage increase of 12.09%. Compared to the actuals of 1992-93 (Rs.17581 crores), the R.E. for 93-94

shows an increase of Rs.3919 crores and a percentage increase of 22.29%.

10. The Demand-wise position is as under:-

| Demand | (Rupees in crores) | |
|---|--------------------|-------------------|
| | B E 1993-94 | R E 1993-94 |
| 1. Army (Revenue expenditure of Army, NCC, R&D & DGQA) | 9775 16 | 10708 98 |
| 2. Navy (Revenue Expenditure of Navy) | 1159 42 | 1311 00 |
| 3. Air Force (Revenue expenditure of Air Force) | 3126 20 | 3501 84 |
| 4. Defence Ordnance Factories (Revenue expenditure of Ord Factories) | 470 22 | 585 65 |
| 5. Capital Outlay on Defence Services (Capital expenditure of all Services/Dep'ts) | 5499 53 | 6563 47 |
| Total Gross Exp | 20010 53 | 22670 94 |
| Receipts/Recoveries | (-)830 53 | (-)1170 94 |
| Total(Net) | 19180 00 | 21500 00 |

11. Out of the Revised Estimates of Rs.21500 crores for 1993-94, the provision for Revenue expenditure is Rs.14943.53 crores, while that for capital expenditure is Rs.6556.47 crores. The major components of the net capital expenditure are Land - Rs.57.80 crores, Works - Rs.799.16 crores, Aircraft - Rs.2323.75 crores, Heavy and Medium Vehicles - Rs.117.07 crores, other equipment - Rs.1890.13 crores, Naval Fleet - Rs.1041.00 crores, machinery and equipment for Ordnance Factories - Rs.205.00 crores and other items - Rs.122.56 crores.

ALLOCATIONS FOR 1994-95

12. The Budget Estimates for 1994-95 work out to Rs.23980.93 crores (Gross) and Rs.23000.00 crores (Net).

13. The Demand-wise position is as under:

(Rupees in crores)

| Demand | B. E. 1993-94 | R. E. 94-95 |
|---|------------------|----------------|
| 1 Army (Revenue expenditure of Army, NCC, R&D and DGQA) | 10708.98 | 11499.38 |
| 2 Navy Revenue exp. of Navy) | 1311.00 | 1390.43 |
| 3 Air Force (Revenue exp. of Air Force) | 3501.84 | 3696.33 |
| 4 Defence Ordnance Factories (Revenue exp. of Ord. Factories) | 585.65 | 563.66* |
| 5 Capital Outlay on Defence Services (Capital exp. of all Services/Deptts) | 6563.47 | 6831.13 |
| Total Gross Exp. | 22670.94 | 23980.93 |
| Receipts/Recoveries | (-)1170.94 | (-)980.93 |
| Total (Net) | 21500.00 | 23000.00 |

* Decrease from R. E. 1993-94 is mainly on account of lesser provision (by Rs. 30 crores) for the Renewal Reserve Fund

14. A comparison of the Service/Department-wise allocations in R. E. 1993-94 and B. E. 1994-95 is given below:-

(Rupees in crores)

| Service/ Deptt | R. E. 1993-94 | %age of Total Budget | B. E. 1994-95 Budget | %age of Total Budget | Details in Budget |
|-------------------|------------------|----------------------------|----------------------------|----------------------------|----------------------|
| Army * | 11458.34 | 53.3% | 12316.00 | 53.8% | Annex-I |
| Navy* | 2644.00 | 12.3% | 2738.00 | 11.9% | Annex-II |
| Air Force* | 5947.76 | 27.7% | 6393.00 | 27.8% | Annex-III |
| DGOF* | 347.49 | 1.6% | 372.00 | 1.6% | Annex-IV |
| DGQA* | 126.33 | 0.6% | 137.00 | 0.6% | Annex-V |
| R&D* | 976.08 | 4.5% | 1044.00 | 4.5% | Annex-VI |
| Total | 21500.00 | 100% | 23000.00 | 100% | |

(*Net Revenue plus Capital Provision has been shown here)

CATEGORY-WISE BREAKUP

15. The Gross Revenue Expenditure in the Budget Estimates for 1994-95 is 71.51% as compared to 71.05% in the Revised Estimates 1993-94. The Gross Capital Expenditure in the Budget Estimates 1994-95 is 28.49% as against 28.95% in the Revised Estimates 1993-94.

16. The Net Revenue Expenditure in the Budget Estimates for 1994-95 is 70.30% as compared to 69.50% in the Revised Estimates, 1993-94. The Net Capital Expenditure in the Budget Estimates 1994-95 is 29.70% as against 30.50% in the Revised Estimates 1993-94. However, there is an increase in Capital Budget in absolute terms in the provisions made for 1994-95.

GROWTH OF DEFENCE EXPENDITURE VIS-A-VIS OTHER ECONOMIC PARAMETERS

17. The following table shows Defence expenditure as a percentage share of the total Central Government expenditure as well as a percentage of GDP.

| Year | Defence exp. as %age of Central Govt. Exp. | Def. Exp. as %age of GDP |
|-------------|--|--------------------------|
| 1985-86 | 16.10 | 3.05 |
| 1986-87 | 17.55 | 3.58 |
| 1987-88 | 18.39 | 3.59 |
| 1988-89 | 17.81 | 3.37 |
| 1989-90 | 15.52 | 3.16 |
| 1990-91 | 14.65 | 2.90 |
| 1991-92 | 14.67 | 2.66 |
| 1992-93 | 14.34 | 2.49 |
| 1993-94(RE) | 14.94 | 2.68 |
| 1994-95(BE) | 15.16 | |

CIVIL ESTIMATES OF THE MINISTRY OF DEFENCE

18. As stated in para 5 above, the requirements for the Civil Expenditure of the Ministry of Defence and Defence Pensions are provided in separate Demands for Grants. These are Demand No.16 - Ministry of Defence and Demand No.17 - Defence Pensions.

19. The provisions in 1993-94 and 1994-95 under Demand No.16 are given below. Major components of gross Revenue expenditure in Revised Estimates 1993-94 are CSD (Rs.1399.18 crores), Defence Accounts Department (Rs.161.85 crores) and Ministry of Defence Secretariat (Rs.12.30 crores). In the capital outlay of Rs.89.39 crores in Revised Estimates 1993-94, the major allocations are for Loans to PSUs (Rs.65 crores), Investment in Share Capital of PSUs (Rs.5 crores) and Loans for Water Supply Schemes and Miscellaneous (Rs.10.25 crores).

(Rs. in crores)

| | BE 1993-94 | RE 1993-94 | B.E. 1994-95 |
|-----------------------|---------------|---------------|-----------------|
| Gross Revenue | 1596 39 | 1601 76 | 1890.36 |
| Capital | 89 10 | 89 39 | 88.36 |
| Gross Expenditure | 1685 49 | 1691 15 | 1978.72 |
| Receipts | (-)1420 00 | (-)1420 00 | (-)1702 85 |
| Amount met from N R F | (-)10 00 | (-)10 00 | (-)18.00 |
| Net Expenditure | 255 49 | 261 15 | 257 87 |

(Break-up given in Annexure-VII)

20. The provisions for Defence Pensions and other retirement benefits in 1993-94 and 1994-95 under Demand No.17 are as under:-

(Rs. in crores)

| | BE 1993-94 | R.E. 1993-94 | B.E. 1994-95 |
|---------------------------------------|---------------|-----------------|-----------------|
| Pension and other retirement benefits | 2379 00 | 2530 76 | 2706.00 |

(Break-up given in Annexure -VIII)

ARMY

21. In view of the very rapid re-armament in our region, combined with the admitted nuclear capability of a potential adversary, adequate funding has to be ensured to overcome certain vital deficiencies. Particular attention has to be paid to impart greater mobility, fire power and the capability of carrying out battle in the electronic battlefield scenario by providing more modern equipments to achieve the long term objective of a *leaner and meaner Army*.

22. The prevailing internal security conditions dictate large commitment of the Army towards internal security duties. This imposes a high cost on the Army in terms of training and battle readiness as well as financial burden. A suitable solution will have to be found for it including the possibility of reimbursing such costs to the Army Budget.

23. The attempts to augment the paramilitary forces by raising the Rashtriya Rifles with the training ethos and discipline of the Army, but exclusively for internal security role is a welcome development. However, the continued control of this paramilitary force, and the expenditure thereon, by the Army, will besides inflating the Army Budget make it difficult to achieve the intended objective of minimising the role of the Army in maintenance of internal security. The depletion of strength of the Army consequent to the deputation of army personnel in large numbers to the Rashtriya Rifles, it has been stated, will not be made up immediately. These areas need deeper study by the Ministry of Defence to see that on one hand, the Rashtriya Rifles does not become only a change in nomenclature and the Army continues to be saddled with the internal security duties and on the other, sizeable deputations outside the Army do not adversely affect its personnel requirements and preparedness.

NAVY

24. The priorities for the Navy for 1994-95 as finalised by the Ministry of Defence include modernisation of a number of surface vessels and submarines alongwith induction of force multipliers in the shape of sophisticated electronic warfare equipments, radio &

satellite communication systems etc. Besides this, the Ministry has to plan the replacements of the ageing aircraft carriers of the Indian Navy in not too distant a future and to meet the requirement of modern submarines. Keeping in view our maritime obligations, the present size of the Navy has been stated to be just adequate. However, sufficient number of modern vessels with commensurate mobility and armament need to be ensured so that the Navy is able to discharge its primary roles of protecting our long coast line and sea lanes.

AIR FORCE

25. The Committee appreciates the efforts to improve operational availability of aircraft by enhanced spares availability and intensive maintenance effort. However, the deficiencies which remain become all the more a matter of concern in view of the emerging possibility of acquisition by Pakistan of additional F-16s. The Air Force needs, therefore, to urgently upgrade its capabilities be they for interception, deep strike or ground support. The upgradation programmes of the existing MiG fleet need to be addressed on priority. The Ministry of Defence will also have to acquire additional aircraft according to the operational and training requirements of the Air Force and take adequate measures to enhance the capability of the aircraft by the fitment of superior avionics, weapon systems, etc. Adequate funding has to be ensured for them.

26. The Committee observe that in the modern warfare, the Electronic Warfare System, Electronic Counter-Measures and Counter-Counter Measures, Air borne Warning and Control system and other similar 'force multipliers' play a crucial role and as amply demonstrated in recent wars in other parts of the world, may prove to be the deciding factors. The committee, therefore, recommend that specific attention may be paid to this area so that our defence forces do not suffer from such inadequacies in any possible electronic battle field scenario.

DEFENCE PRODUCTION

27. The Department of Defence Production controls 39 Ordnance Factories and 8 Defence Public Sector Undertakings. The Ordnance Factories Board has in recent years set up very modern plants with the capability of producing the most sophisticated defence weapons and munitions in adequate numbers. The defence public sector units too have a similar capability in respect not only of defence weaponry and other equipments, but also for a variety of products with the civilian end use. The Committee welcome the effort of the Department of Defence Production to diversify its lines of manufacture and gain a larger share of the civil market for items which its facilities are capable of producing. The part of its turnover being sold in the civil market has reached a new high of Rs.2183 crores. The committee note that deversification is with the primary objective of raising turn over and lowering costs. The committee feel strongly that no erosion can be permitted in the commitment of the Defence Production Units to subserve our Armed forces and that the *raison d'être* of diversification is really to enhance their capability to support our Defence preparedness. It would be all too easy to fritter away the capabilities which have taken many decades to build up. The Committee also note that after the Report of Rajadhyaksha Committee in the year 1979, no systematic and comprehensive study of Ordnance Factories has been done. The need for such a study in the wake of the Industrial Policy of 1991 can hardly be over emphasised. The Committee recommend to the Ministry of Defence to mount a comprehensive study on the future of the Ordnance Factories and Defence PSUs with the objective of identifying the lines of production which, on the one hand, will put their spareable capacities to profitable use and will, on the other hand, enable them to provide high tech, critical and strategic defence items.

DEFENCE RESEARCH & DEVELOPMENT

28. The Defence Research & Development agencies deserve to be complimented for having successfully developed missiles, main battle tank & other complex platforms & equipment which are state of the art. Yet, there is a possibility that despite the claims of the

Ministry of Defence, much of this effort may not come to the fruition because funds are inadequate to bring these programmes to actual production.

29. The Committee observe that the increase in the allocation of Defence Research and Development in 1994-95 (Rs.1044 crores) is marginal as against the revised estimate of 1993-94 (Rs. 976.08 crores), which is about 4.5% of the Defence Budget. The requirement of funds for the important DRDO projects such as the LCA, the MBT, the Missile Programme and Electronic Warfare System has to be ensured by enhancing the allocation to the Defence R&D so that these programmes are completed on schedule.

30. The Committee note that a ten year Self-reliance Plan has been drawn up on the recommendation of a Committee of specialists under the Chairmanship of the Scientific Advisor to Raksha Mantri to achieve a self-reliance index of 0.7 as compared to 0.3 at present. The Committee desire that they may be kept informed of the progress made in this area from time to time.

ECONOMY MEASURES IN DEFENCE EXPENDITURE

31. The Ministry of Defence has stated that a number of innovative measures have been taken by them to effect economy in the expenditure, the thrust being '*cost effective management of resources deployed*'. The important steps taken and the consequent savings per annum as informed by the Ministry are:

- Rationalisation of the non-combatant man-power in the Army(Rs.200 crores).
- Rationalisation of authorisation of tanks per regiment (Rs.60 crores)
- Modernisation of inventory management and introduction of the Central Inventory Control Point System (Rs.100 crores).
- Off-loading of the requirements hitherto met by EME & other units of the Army to the civil market (Rs.20 crore)
- Introduction of a new transportation model including decentralisation of the supply system (Rs.12 crores).
- Use of simulators for training (Rs.300 crores).

- Disposal of ammunition cases of old or second hand ammunition (Rs 4 crores).
- Introduction of modern fuel efficient vehicles in 1993-94 (Rs 44.38 crores).
- Restriction on-overtime (Rs 1.78crore)
- Introduction of nylon tyres as a measure of fuel efficiency (Rs 8 crores)
- Economy measures in terms of rations without reducing the nutrition content (Rs. 4 crores).
- A modification of the transfer policy of the soldiers (Rs 5 crores)
- Restrictions on use of residential/office telephones and STD facilities (Rs 16 63 crores)
- The rationalisation of plinth area for residential accommodation for officers and men (Rs 8 crores).
- Introduction of tailor-made logistic model for Infantry Divisions in addition to the over-all transportation model (Rs 7 crores).
- Rationalisation of embodiments of territorials in the territorial army (Rs 13 crores)
- In addition 9222 posts have been reduced and 13276 posts have been kept in abeyance as further economy measures in the Ministry of Defence. A cadre review of Group C & D civilian employees of the Ministry of Defence is also under progress.

32. The Ministry has stated that in 1992 they were able to save Rs. 1149.49 crores, in 1992-93 the actual saving was Rs.760 72 crores and during the current year the savings are expected to be about Rs 750 crores

33. The Committee welcome various economy measures taken by the Ministry and hope that it will continue to get due priority in the coming year also, without in anyway compromising the primary objective of defence preparedness.

34. The Committee further note the need to modernise the existing ordnance depots of 1942 vintage. The measures taken by the Ministry in this direction should be accelerated to improve the storage facilities in the depots.

35. The Committee in their first report had recommended vigorous measures regarding conservation of petroleum products to be undertaken by all organisations under the Ministry of Defence. It is, however, noted that the budget estimates under this item for 1993-94 was revised from Rs.212.65 crores to Rs.352.65 crores. A still higher amount of Rs.409.99 crores is to be spent in 1994-95. In view of this rising trends the Committee once again emphasize the need for economy in this area.

REPORT OF THE COMMITTEE ON DEFENCE EXPENDITURE

36. The Committee while examining the demands for the grants of the Ministry of Defence for the year 1993-94 had recommended in their first report that the "the report of the Committee on Defence Expenditure be made public as early as possible". The Committee have been informed that the report is still under examination by the Committee of Secretaries.

37. The Committe are of the view that a little more openness even in the matters relating to the Defence will not militate against the national interest, and therefore, reiterate their earlier recommendation to make the Report public as early as possible.

ARMY CANTONMENTS

38. In their first report on the demands for grant of the Ministry of Defence 1993-94, this Committee had recommended that 'an expert group be constituted to make an indepth study to find out the resources available with the Cantonment Boards, the additional costs required for the services needed on a long-term perspective plan and to decide whether the Government of India should take the responsibility of providing resources' The Committee further recommended that the elected representatives of respective local area may also be represented on the Cantonment Boards

39. The Committee have been informed that as suggested in their first Report, an expert group was appointed by the Ministry of Defence and the recommendations of the expert group are under examination of the Ministry. The Committee desire that the very

concept of Cantonment, its relevance in modern times, and its future, may also be examined alongwith the recommendations of the expert group. The Committee find that vast areas of Cantonment lands are lying unutilised at present offering ample opportunities to the unscrupulous elements for encroachments. The Committee desire that some time bound long term planning may be made by the Ministry to utilise those unutilised lands.

40. The Committee also hope that the Cantonments Act 1924 would be suitably amended soon to give the local MPs due representation on the Cantonment Boards.

SAINIK SCHOOLS

41. Historically, the Sainik Schools were envisaged to perform a feeder role for the Military Services. Over the years, these Schools have contributed 150-160 officers every year to the Defence Forces. The Committee are, however, of the view that in the present day scenario, this is not an essential activity for the Ministry of Defence and the Sainik Schools could be appropriately looked after by some other Ministry. The Committee have been informed that the process is in an advanced stage for the transfer of these Schools to the Ministry of Human Resource Development. This needs to be expedited.

NEW DELHI;
April 12, 1994
 Chaitra 22, 1916 (Saka)

BUTA SINGH,
 Chairman,
 Standing Committee on Defence.

ARMY

(Rs. in crores)

| MINOR HEAD | R.E. 93-94 | B.E. 94-95 |
|------------------------------|-----------------|-----------------|
| REVENUE | | |
| 101-P&A-ARMY | 4078.55 | 4469.42 |
| 103-P&A-AUX. FORCES | 34.00 | 38.25 |
| 104-P&A-CIVILIANS | 543.21 | 614.99 |
| 105-TRANSPORTATION | 415.28 | 350.67 |
| 106-MILITARY FARMS | 69.22 | 72.02 |
| 110-STORES | 3772.89 | 3980.54 |
| 111-WORKS | 646.10 | 736.20 |
| 112-RASHTRIYA RIFLES | 13.80 | 14.87 |
| 113-NATIONAL CADET CORPS | 111.77 | 121.45 |
| 800-OTHER EXPDR | 210.67 | 225.42 |
| TOTAL GROSS | 9895.49 | 10623.83 |
| RECEIPTS/RECOVERIES | 460.15 | 350.00 |
| TOTAL NET | 9435.34 | 10273.83 |
| CAPITAL | | |
| LAND | 43.00 | 43.00 |
| WORKS | 245.00 | 262.15 |
| AIRCRAFT | 61.77 | 105.00 |
| VEHICLES | 110.00 | 117.70 |
| OTHER EQPT | 1525.00 | 1497.97 |
| MILY FARMS | 1.10 | 1.18 |
| ROLLING STOCK | 36.00 | 14.00 |
| RASHTRIYA RIFLES | 0.54 | 0.54 |
| NATIONAL CADET COPS | 0.59 | 0.63 |
| STOCK SUSPENSE | 0.00 | 0.00 |
| OTHER EXPDR. | 0.00 | 0.00 |
| TOTAL CAPITAL | 2023.00 | 2042.17 |
| TOTAL REVENUE/CAPITAL | 11458.34 | 12316.00 |

NAVY

(Rs. in crores)

| MINOR HEAD | R.E. 93-94 | B.E. 94-95 |
|-----------------------|------------|------------|
| REVENUE | | |
| 101-P&A-NAVY | 289.00 | 293.00 |
| 102-P&A-RESERVISTS | 0.00 | 0.00 |
| 104-P&A-CIVILIANS | 200.00 | 220.00 |
| 105-TRANSPORTATION | 37.00 | 38.00 |
| 110-STORES | 532.00 | 540.00 |
| 111-WORKS | 135.00 | 136.00 |
| 800-OTHER EXPDR. | 118.00 | 163.43 |
| TOTAL GROSS | 1311.00 | 1390.43 |
| RECEIPTS/RECOVERIES | 30.00 | 35.00 |
| TOTAL NET | 1281.00 | 1355.43 |
| CAPITAL | | |
| LAND | 2.00 | 2.14 |
| WORKS | 66.00 | 66.00 |
| AIRCRAFT | 185.00 | 199.84 |
| VEHICLES | 3.00 | 3.00 |
| OTHER EQPT | 26.00 | 27.82 |
| FLEET | 1048.00 | 1040.97 |
| DOCKYARDS | 40.00 | 42.80 |
| CAPITAL RECOVERIES | 7.00 | 0.00 |
| NET CAPITAL | 1363.00 | 1382.57 |
| TOTAL REVENUE/CAPITAL | 2644.00 | 2738.00 |

AIR FORCE

(Rs. in crores)

| MINOR HEAD | R. E. 93-94 | B. E. 94-95 |
|------------------------------|----------------|----------------|
| REVENUE | | |
| 101-P&A-AIR FORCE | 695.46 | 759.20 |
| 104-P&A-CIVILIANS | 113.98 | 116.14 |
| 105-TRANSPORTATION | 66.11 | 70.74 |
| 110-STORES | 2375.42 | 2481.50 |
| 111-WORKS | 196.48 | 210.23 |
| 200-SPL. PROJECTS | 7.49 | 8.34 |
| 800-OTHER EXPDR. | 46.90 | 50.18 |
| TOTAL GROSS | 3501.84 | 3696.33 |
| RECEIPTS/RECOVERIES | 133.83 | 78.00 |
| TOTAL NET | 3368.0 | 3618.33 |
| CAPITAL | | |
| LAND | 12.80 | 12.95 |
| WORKS | 104.44 | 111.75 |
| AIRCRAFT | 2076.98 | 2264.74 |
| VEHICLES | 4.07 | 3.84 |
| OTHER EQPT | 339.13 | 338.10 |
| SPL. PROJECTS | 42.33 | 45.29 |
| TOTAL CAPITAL | 2579.75 | 2774.67 |
| TOTAL REVENUE/CAPITAL | 5947.76 | 6393.00 |

DEFENCE ORDNANCE FACTORIES

(Rs. in crores)

| MINOR HEAD | R. E. 93-94 | B. E. 94-95 |
|------------------------------|---------------|---------------|
| REVENUE | | |
| 001-DIRECTION 7 ADMIN. | 14 25 | 15.21 |
| 004-RESEARCH | 2 84 | 3.04 |
| 053-MAINT -MACH. & EQPT | 6 25 | 6.69 |
| 054-MANUFACTURE | 725 00 | 772 00 |
| 105-TRANSPORTATION | 25 14 | 26.90 |
| 110-STORES | 1235 24 | 1271.75 |
| 111-WORKS | 30 00 | 32.10 |
| 108-RENEWAL & REPLACEMENT | 100 00 | 70 00 |
| 797-TRANSFER TO R/R FUND | 100 00 | 70 00 |
| 800-OTHER EXPDR | 168 63 | 180.43 |
| SUPPLIES TO SERVICES | 1821 70 | 1884 37 |
| TOTAL GROSS | 585 65 | 563 66 |
| RECEIPTS/RECOVERIES | 530 41 | 504 23 |
| TOTAL NET | 55 24 | 59 43 |
| CAPITAL | | |
| MACH & EQPT | 205 00 | 219 35 |
| WORKS | 85 25 | 91 22 |
| SUSPENSE | 2 00 | 2 00 |
| TOTAL CAPITAL | 292 25 | 312 57 |
| TOTAL REVENUE/CAPITAL | 347 49 | 372 00 |

ANNEXURE-V
(Please see para 14)

DGQA

(Rs. in crores)

| MINOR HEAD | R. E. 93-94 | B. E. 94-95 |
|------------------------------|---------------|---------------|
| REVENUE | | |
| 1. PAY & ALLCES. | 93.41 | 102.75 |
| 2. MISCELLANEOUS | 3.18 | 3.20 |
| 3. TRANSPORTATION | 2.73 | 2.92 |
| 4. STORES | 18.37 | 19.44 |
| 5. WORKS | 7.01 | 7.20 |
| 6. DEPTL. CANTEENS | 0.18 | 0.19 |
| TOTAL GROSS | 124.88 | 135.70 |
| RECEIPTS/RECOVERIES | (-).1.55 | (-).1.70 |
| TOTAL NET | 123.33 | 134.00 |
| CAPITAL | 3.00 | 3.00 |
| TOTAL REVENUE/CAPITAL | 126.33 | 137.00 |

ANNEXURE VI
(Please see para 14)

R & D

(Rs. in crores)

| MINOR HEAD | R. E. 93-94 | B. E. 94-95 |
|------------------------------|---------------|----------------|
| REVENUE | | |
| 1 PAY & ALLCES | 167.20 | 181.94 |
| 2 MISCELLANEOUS | 14.63 | 15.64 |
| 3 TRANSPORTATION | 12.42 | 13.29 |
| 4 GRANT OF FELLOWSHIPS | 0.50 | 0.54 |
| 5 GRANTS-IN-AID | 161.13 | 172.41 |
| 6 TRAINING OF PERSONNEL | 0.10 | 0.11 |
| 7 STORES | 286.11 | 306.14 |
| 8 WORKS | 44.68 | 47.81 |
| 9 EDUCATIONAL FACILITIES | 1.70 | 1.82 |
| 10 AMENITY GRANTS | 0.10 | 0.11 |
| 11 DEPTL CANTEENS | 0.04 | 0.04 |
| TOTAL GROSS | 688.61 | 739.85 |
| RECEIPTS/RECOVERIES | (-)8.00 | (-)12.00 |
| TOTAL NET | 680.61 | 727.85 |
| CAPITAL | 295.47 | 316.15 |
| TOTAL REVENUE/CAPITAL | 976.08 | 1044.00 |

MINISTRY OF DEFENCE

(Rs. in crores)

R. E. 93-94 B. E. 94-95

REVENUE SECTION

| | | |
|--|------------|------------|
| 1 DEPTT. OF DEFENCE | 10.26 | 10.48 |
| 2 DEPTT. OF DEFENCE PRODUCTION & SUPPLIES | 1.87 | 1.92 |
| 3. DEPTT. OF DEFENCE RESEARCH & DEVELOPMENT | 0.17 | 0.18 |
| 4. DEFENCE ACCOUNTS DEPARTMENT | 161.85 | 166.79 |
| TOTAL SECTT. GENERAL SERVICES | 174.15 | 179.37 |
| 5. CANTEEN STORES DEPTT. | 1399.18 | 1674.94 |
| 6 MAINTENANCE-DAD OFFICES | 0.38 | 0.40 |
| 7. MAINTENANCE-DAD HOUSING | 2.14 | 2.20 |
| 8. ARMY PURCHASE ORGANISATIONS | 0.56 | 0.63 |
| 9. SUBSIDY IN LIEU OF INTEREST-MDL | 15.35 | 14.82 |
| 10 GRANT FOR V.R.S. TO (A) B E M L. | 10.00 | 0.00 |
| (B) VIGYAN INDUSTRIES | 0.00 | 5.00 |
| (C) MAZAGON DOCK LTD | 0.00 | 13.00 |
| TOTAL REVENUE SECTION | 1601.76 | 1890.36 |
| LESS RECEIPTS GENERATED BY CSD | (-)1420.00 | (-)1702.85 |
| LESS AMOUNT MET FROM NATIONAL RENEWAL FUND | (-)10.00 | (-)18.00 |
| NET REVENUE BUDGET | 171.76 | 169.51 |

CAPITAL SECTION

| | | |
|--|-------|-------|
| 1. CONSTRUCTION-DAD OFFICES | 3.38 | 4.10 |
| 2. CONSTRUCTION-CSD OFFICES | 2.00 | 2.40 |
| 3. CONSTRUCTION-DAD HOUSING | 3.48 | 2.65 |
| 4. CONSTRUCTION-CSD HOUSING | 0.30 | 0.36 |
| 5. NVESTMENT IN PSUs | 5.00 | 15.00 |
| 6. LOANS TO PSUs | 65.00 | 55.00 |
| 7. LOANS FOR WATER SUPPLY AND MISCELLANEOUS | 10.25 | 8.85 |
| TOTAL CAPITAL SECTION | 89.39 | 88.36 |

*(Please see para 20)***DEFENCE PENSIONS***(Rs. in crores)*

R. E. 93-94 B. E. 94-95

1 PENSIONS AND OTHER RETIREMENT BENEFITS

| | | |
|-----------|---------|---------|
| ARMY | 2377 35 | 2532 53 |
| NAVY | 39 47 | 46 22 |
| AIR FORCE | 112 93 | 126 24 |

2 REWARDS-ARMY, NAVY AND AIR FORCE 1 01 1 01

TOTAL 2530 76 2706 00

MINUTES OF 17TH SITTING OF STANDING COMMITTEE ON
DEFENCE HELD ON THURSDAY, THE 31ST MARCH, 1994.

The Committee sat from 1100 hours to 1200 hours.

PRESENT

Shri Buta Singh—*Chairman*

MEMBERS

Lok Sabha

2. Shri Ayub Khan
3. Shri Bhupinder Singh Hooda
4. Sqn.Ldr.Kamal Chaudhry
5. Shri Ram Niwas Mirdha
6. Shri Umrao Singh
7. Shri Yoganand Saraswati
8. Shri Prakash Narain Tripathi
9. Shri B.L. Sharma Prem
10. Shri Pratap Singh
11. Shri Amal Datta
12. Shri Hannan Mollah
13. Shri Indrajit Gupta
14. Maj. Gen.R.G. Williams

Rajya Sabha

15. Shri B.B. Datta
16. Shri Hiphei
17. Shri Suresh Kalmadi
18. Shri K.R.Malkani
19. Shri Sushil Kumar Sambajirao Shinde

SECRETARIAT

1. Shri V.N. Gaur—*Director*
2. Shri T.R. Sharma—*Under Secretary*

REPRESENTATIVES OF THE MINISTRY OF DEFENCE

1. Sh K.A. Nambiar—*Defence Secretary*
2. Sh Abraham Prathipati—*Special Secretary*
3. Sh. T K Banerji—*Additional Secretary*
4. Sh. Vijai Kapoor—*Secretary (DP&S)*
5. Shri V K. Pandit—*Additional Secretary (DP&S)*
6. Shri A.K. Ghosh—*Financial Advisor (Def Services)*
7. Dr A P J Abdul Kalam—*Secretary (DR&D)*
8. Shri K Santhanam—*Chief Advisor (Technologies)*

At the outset, the Chairman welcomed the two new Members S/Shri B B Datta and K R. Malkani, nominated to the Committee from Rajya Sabha. The Chairman pointed out that the evidence tendered before the committee by the officers of the Ministry shall be treated as public and is liable to be published, unless it was specifically desired that all or any part of evidence given by the Ministry was to be treated as Confidential

The Committee then took up for consideration Demands for Grants of the Ministry of Defence for the year 1994-95. Before inviting the members to seek clarifications from the officials of the Ministry, the Chairman desired the Ministry officers to explain the broad features of the Demands for Grants. The Financial Advisor to the Ministry explained to the Committee the nuances of the demands. Thereafter the Committee decided to hold their next sittings on 4, 5 and 6 April, 1994 to discuss the demands in detail. The verbatim record of the proceeding has been kept.

The Chairman invited Members to send their queries to the Secretariat by evening (31.3.94) so that the same could be forwarded to the Ministry of Defence for eliciting further information.

The Committee then adjourned.

MINUTES OF 18TH SITTING OF STANDING COMMITTEE ON
DEFENCE HELD ON MONDAY, THE 4TH APRIL, 1994.

The Committee sat from 1100 hours to 1245 hours.

PRESENT

Shri Buta Singh—*Chairman*

MEMBERS

Lok Sabha

2. Shri Ayub Khan
3. Shri Nurul Islam
4. Shri Nandi Yellaiah
5. Sqn.Ldr.Kamal Chaudhry
6. Shri Ram Niwas Mirdha
7. Shri Umrao Singh
8. Shri Yoganand Saraswati
9. Shri Prakash Narain Tripathi
10. Shri Jagat Vir Singh Drona
11. Dr. Mumtaz Ansari
12. Shri Ama! Datta
13. Shri Hannan Mollah
14. Shri Indrajit Gupta
15. Maj. Gen.R.G. Williams

Rajya Sabha

16. Shri Misa R. Ganesan
17. Shri Hiphei
18. Shri Suresh Kalmadi
19. Shri K.R.Malkani
20. Shri A. Nallasivan
21. Shri S. Jaipal Reddy
22. Shri Sushil Kumar Sambajirao Shinde
23. Shri Digvijay Singh

SECRETARIAT

1. Shri V.N. Gaur—*Director*
2. Shri T.R. Sharma—*Under Secretary*

REPRESENTATIVES OF THE MINISTRY OF DEFENCE

1. Sh K.A. Nambiar—*Defence Secretary*
2. Sh.Abraham Prathipati—*Special Secretary*
3. Sh.T.K.Banerji—*Additional Secretary*
4. Sh.Vijai Kapoor—*Secretary (DP&S)*
5. Shri V.K. Pandit—*Additional Secretary(DP&S)*
6. Shri A.K. Ghosh—*Financial Advisor(Def.Services)*
7. Dr.A.P.J.Abdul Kalam—*Secretary(DR&D)*
8. Shri K.Santhanam—*Chief Adviser(Technologies)*

The Committee discussed with the representatives of the Ministry of Defence the various points arising out of the Demands for Grants (1994-95) of the Ministry.

The discussions have not concluded. The verbatim record of the proceeding has been kept.

The Committee then adjourned.

MINUTES OF 19TH SITTING OF STANDING COMMITTEE ON
DEFENCE HELD ON MONDAY, THE 4TH APRIL, 1994.

The Committee sat from 1500 hours to 1645 hours.

PRESENT

Shri Buta Singh—*Chairman*

MEMBERS

Lok Sabha

2. Shri Ayub Khan
3. Shri Nandi Yellaiah
4. Shri Umrao Singh
5. Shri Amal Datta
6. Shri Hannan Mollah
7. Shri Indrajit Gupta
8. Maj. Gen.R.G. Williams

Rajya Sabha

9. Shri Hiphei
10. Shri K.R.Malkani
11. Shri S. Jaipal Reddy
12. Shri Satchidananda

SECRETARIAT

1. Shri V.N. Gaur—*Director*
2. Shri T.R. Sharma—*Under Secretary*

REPRESENTATIVES OF THE MINISTRY OF DEFENCE

1. Sh K.A. Nambiar—*Defence Secretary*
2. Sh.Abraham Prathipati—*Special Secretary*
3. Sh.T.K.Banerji—*Additional Secretary (B)*

4. Sh. Vijai Kapoor—Secretary (DP&S)
5. Shri V.K. Pandit—Additional Secretary(DP&S)
6. Shri A.K. Ghosh—Financial Adviser(Def. Services)

The Committee resumed further discussion on the points arising out of Demands for Grants (1994-95) of the Ministry of Defence. The representatives of the Ministry of Defence explained and elaborated on the relevant queries from the Members.

The discussions was not concluded. The verbatim record of the proceeding has been kept.

The Committee then adjourned.

MINUTES OF 20TH SITTING OF STANDING COMMITTEE ON
DEFENCE HELD ON TUESDAY, THE 5TH APRIL, 1994.

The Committee sat from 1100 hours to 1300 hours.

PRESENT

Shri Buta Singh—*Chairman*

MEMBERS

Lok Sabha

2. Shri Ayub Khan
3. Shri Nurul Islam
4. Shri Nandi Yellaiah
5. Sqn Ldr. Kamal Chaudhry
6. Shri Ram Niwas Mirdha
7. Shri Umrao Singh
8. Maj. D D. Khanoria
9. Shri Yoganand Saraswati
10. Shri Prakash Narain Tripathi
11. Shri Jagat Vir Singh Drona
12. Shri Gabhaji Mangaji Thakore
13. Shri Chhedi Paswan
14. Shri Amal Datta
15. Maj. Gen. R.G. Williams

Rajya Sabha

16. Shri Hiphei
17. Shri Suresh Kalmadi
18. Shri A. Nallasivan
19. Shri S. Jaipal Reddy
20. Shri Satchidananda
21. Shri Digvijay Singh

SECRETARIAT

1. Shri V.N. Gaur—*Director*
2. Shri T.R. Sharma—*Under Secretary*

REPRESENTATIVES OF THE MINISTRY OF DEFENCE

1. Sh K.A. Nambiar, —*Defence Secretary*
2. Sh. Abraham Prathipati, —*Special Secretary*
3. Sh. T.K. Banerji, —*Additional Secretary (B)*
4. Shri A.K. Ghosh, —*Financial Advisor (Def. Services)*

The Committee resumed further discussion on the points arising out of the Demands for Grants (1994-95) of the Ministry of Defence. The representatives of the Ministry of Defence explained and elaborated on the relevant queries from the Members.

The Committee decided to meet again on Tuesday, 12 and Wednesday, 13 April, 1994 to consider and finalise their Draft Report. The verbatim record of the proceeding has been kept.

The Committee then adjourned.

MINUTES OF FIRST SITTING OF STANDING COMMITTEE ON
DEFENCE HELD ON TUESDAY, THE 12TH APRIL, 1984.

The Committee sat from 1100 hours to 1230 hours.

PRESENT

Shri Buta Singh—*Chairman*

MEMBERS

Lok Sabha

2. Shri Ayub Khan
3. Shri Nurul Islam
4. Shri Bhupinder Singh Hooda
5. Shri Rajaram Shankarrao Mane
6. Sqn. Ldr. Kamal Chaudhry
7. Shri Ram Niwas Mirdha
8. Prof. Ashokrao Anandrao Deshmukh
9. Shri Umrao Singh
10. Shri Yoganand Saraswati
11. Shri B. L. Sharma Prem
12. Shri Jagat Vir Singh Drona
13. Shri Gabhaji Mangaji Thakore
14. Shri Chun Chun Prasad Yadav
15. Shri Amal Datta
16. Maj. Gen. R. G. Williams

Rajya Sabha

17. Shri B. B. Dutta
18. Shri Misa R. Ganesan
19. Shri K. R. Malkani
20. Shri Satchidananda
21. Shri Digvijay Singh